

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.211 – IA 147 of 2019
In
CP(IB) 33 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Renish Petrochem FZF
V/s
Ardor Global Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..16/11/2022

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Mayur Jugtawat, Adv. a/w. Mr. Nipun Singhvi, Adv.
For the Respondent : Ms. Kriti Kothari, Adv. for Mr. Arjun Sheth, Adv. for R1 & R2

ORDER

IA 147 of 2019

Learned Counsel for the liquidator appears.

Learned Counsel for respondent nos. 1 and 2 appears.

Pleadings are complete.

Matter stands adjourned for further consideration on 12.12.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**Dr. MADAN B GOSAVI
MEMBER (JUDICIAL)**